

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

MONDAY, MARCH 12, 2012

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GOVERNMENT BUSINESS

1. Questions.
2. Shri. Paul Lyngdoh, MLA to call the attention of the Minister in-charge Revenue under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in the "Shillong Times" dt.24th January, 2012 under the caption "Gogoi's residence in disputed area : Meghalaya."
3. Debate on Governor's Address.

Shillong:
The 9th March, 2012.

H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.